

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/41(CHE)/2023  
**NAME OF THE PETITIONER(S)** : MAF Enterprises LLP  
**NAME OF THE RESPONDENTS** : Anitha Texcot (india) pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. P. Neelakantan through video conferencing mode.

None appears for the Respondent.

Petitioner is directed to serve the copy of this application to the opposite side and file affidavit of service before the next date of hearing.

List the matter on **30.03.2023** for appearance of the Respondent.



**[SAMEER KAKAR]  
MEMBER (TECHNICAL)**

AR



**[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT**